

आयकर अपीलीय अधिकरण, राजकोट न्यायपीठ, राजकोट ।
IN THE INCOME TAX APPELLATE TRIBUNAL
RAJKOT BENCH, AHMEDABAD
[Conducted through Virtual Court at Ahmedabad]

BEFORE WASEEM AHMED, ACCOUNTANT MEMBER &
SHRI T.R.SENTHIL KUMAR, JUDICIAL MEMBER

आयकर अपील सं./ITA No. 422/Rjt/2018
(निर्धारण वर्ष/Assessment Year : 2010-11)

Shri Ramniklal Gordhandas Kotecha C/o.Kotecha Steel Forge Plot No.239/4 GIDC Aji Phase-II, Rajkot	बनाम/ Vs.	The ACIT Circle-2 Rajkot
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No.AESPK 83841L		
(अपीलार्थी/ Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से/ Appellant by :	Written submission
प्रत्यर्थी की ओर से/ Respondent by:	Shri Sanjeev Ranjan, Sr.DR

सुनवाई की तारीख/ Date of Hearing	21/11/2023
घोषणा की तारीख / Date of Pronouncement	22/11/2023

आदेश / O R D E R

PER T.R. SENTHIL KUMAR, JUDICIAL MEMBER:

This appeal is filed by the Assessee as against the appellate order dated 19/09/2014 passed by the Commissioner of Income tax (Appeals)-III, Rajkot [hereinafter referred to as CIT(A)], arising out of order passed u/s.263 r.w.s.143(3) of the Income Tax Act, 1961 (hereinafter referred to as "the Act") relating to the Assessment Year (AY) 2010-11.

2. At the outset, the assessee filed a letter stating that the 263 proceedings was quashed by this Co-ordinate Bench of this Tribunal vide order dated 01/06/2022 in ITA No.49/Rjt/2014. Thus, the present assessment order has no legs to stand and, therefore, sought permission to withdraw the above appeal filed by the assessee.

3. Though the Registry has noted substantial delay in filing the above appeal, without going into the same, the present appeal filed by the assessee is hereby dismissed as withdrawn.

4. In the result the appeal filed by the assessee is dismissed.

This Order pronounced in Open Court on 22/11/2023

Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER

Sd/-
(T.R. SETHIL KUMAR)
JUDICIAL MEMBER

Ahmedabad; Dated 22/11/2023

टी.सी.नायर, व.नि.स./T.C. NAIR, Sr. PS

आदेश की प्रतिलिपि अद्योषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-concerned
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, राजकोट/DR, ITAT, Rajkot
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

//True Copy//सत्यापित प्रति //

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकर अपीलीय अधिकरण, राजकोट / ITAT, Rajkot